



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,11th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

COURT NO: 101

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./864/2017	GAURAB KR. TAMULY and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MS.H DAS MR.M K SHARMA MS.A BARUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021
8)	MR. N J GOGOI	11-01-2021	To	22-01-2021



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./211/2018	BIMAL CH. DAS @ BIMAL DAS Versus THE STATE OF ASSAM AND ANR.	MR A A DEWAN MR S MISHRA MS. P PHUKAN	PP, ASSAM
2	I.A.(Crl.)/574/2018 FIXED IN THE 2ND WEEK OF JANUARY, 2021 in Crl.Rev.P./275134/2016 WITH Crl.Rev.P./275134/2016 (Filing Number) WITH I.A.(Crl.)/575/2018	SAYED NURUL HUSSAIN Versus REHANA AKHTAR KAIM AND ANR SAYED NURUL HUSSAIN Versus THE STATE OF ASSAM AND ANR SAYED NURUL HUSSAIN Versus REHANA AKHTAR KAIM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR A GONI MR.N UDDIN MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM PP, ASSAM

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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./1053/2017 FIXED IN THE 2ND WEEK OF JANUARY, 2021	MANFUL RAM KHICHAR Versus M/S SHREE MAHAVIR FINANCE CO	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA	
2	I.A.(Crl.)/270/2019 FIXED IN THE 2ND WEEK OF JANUARY, 2021 in Crl.Rev.P./2782/2019 WITH Crl.Rev.P./2782/2019 (Filing Number)	BIPLAB KAR Versus SUMITRA DAS AND ANR. BIPLAB KAR Versus SUMITRA DAS AND ANR. (H)	MR M AHMED MR. S K M ALOMGIR MR. M A MONDAL MR. R A AHMED	PP, ASSAM (R2)

OTHER MATTERS

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./1006/2016	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
2	Crl.Rev.P./112/2020	BALAJI ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM

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